

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 25 of 2014 and 179 of 2014

Dated : **5th February, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. I.J. Kapoor, Technical Member

Appeal No. 25 of 2014

M/s SESA Sterlite Ltd.. **Appellant(s)**
Versus
Orissa Electricity Regulatory Commission & Anr. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Rajiv Nayyar, Sr. Adv.
Mr. Amit Kapur, Ms. Poonam Verma,
Mr. Akshat Jain, Mr. Sameer Jain

Counsel for the Respondent (s): Mr. G. Umaathy
Mr. Rutwik Panda, Ms. Anshu Malik for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay,
Ms. Himanshi Andley for R-2

Mr. Pradeep Misra & Mr. Suraj Singh for SLDC

Appeal No. 179 of 2014

GRIDCO Ltd. **Appellant(s)**
Versus
M/s SESA Sterlite Ltd. & Anr. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay,
Ms. Himanshi Andley

Counsel for the Respondent (s): Mr. Rajiv Nayyar, Sr. Adv.
Mr. Amit Kapur, Ms. Poonam Verma,
Mr. Akshat Jain, Mr. Sameer Jain for R-1

Mr. G. Umaathy
Mr. Rutwik Panda, Ms. Anshu Malik for R-2

Mr. Soumyajit Pani Rep. for State of Orissa

ORDER

We have heard Mr. R.K. Mehta, learned counsel appearing for GRIDCO/R-2 in Appeal No. 25 of 2014 at length. He has completed his arguments in this appeal.

Mr. Pradeep Misra, learned counsel appearing for SLDC, has also made the submissions on behalf of SLDC and also concluded his arguments in the matter.

As the arguments of the parties, in Appeal No. 25 of 2014, are almost complete, we have also partly heard Mr. R.K. Mehta, learned counsel appearing for the Appellant in cross appeal, being Appeal No. 179 of 2014.

Post these appeal for remaining arguments of the parties including rejoinder submissions on **25th February, 2016**.

(I.J. Kapoor)
Technical Member
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(Justice Surendra Kumar)
Judicial Member